

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP No. 240/2016
RT CP (CAA) No. 118/Chd/Hry/2017**

In the matter of scheme of amalgamation between:

Uttarakhand Automotives Ltd. ... Applicant No.1/Transferor Co.

AND

Rico Auto Industries Limited. ...Applicant No.2/Transferee Co.

Present: - Mr. Atul V. Sood, Advocate for the applicant-companies.
Mr. D.K. Singh, Official Liquidator, Chandigarh and for
Regional Director, Northern Region, New Delhi.

Arguments heard. Reserved.

Sd/-
(Chief Justice M.M. Kumar)
President, NCLT
Camp at Chandigarh

Sd/-
(Justice R.P. Nagrath)
Member (Judicial)

November 30, 2017

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